

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1502/2006

(From the judgement and order dated 04/05/2005 in CWP No. 1858/2004 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.
VERSUS

Petitioner(s)

SHAKUNTLA DEVI
(With appln(s) for c/delay in filing SLP)

Respondent(s)

WITH SLP(C) NO. 2759 of 2006
(With office report)

Date: 22/11/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr.T.V.George,Adv.

For Respondent(s) Mr. Prem Malhotra,Adv.

UPON hearing counsel the Court made the following
ORDER

Issue fresh Notice upon unserved respondents.

Dasti Service is allowed.
List the matter on 23rd January, 2008.

(S.G. Shah)
Registrar